

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 127
Appeal No. 639/252/ND/2019**

Under Section: 252

In the matter of:

Grassroots Skill Development Initiative Pvt. Ltd.....**Appellant**

Vs.

ROC & Another.

....**Respondent**

Order delivered on 10.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

:

For the ROC

:Mr. M. Yadubhushana Rao, AROC

For the IT

:Mr. Raghvendrak. Singh Sr. counsel

Ms. Easha Kadian Sr. counsel

ORDER

Ms. Pinki Sharma, working as a clerk from the office of the counsel Mr. Khalid Mahmood Ansari for the appellant requesting for adjournment stating he is out of town. List on 17.02.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh